

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2926
ANSWERED ON:13.03.2015
REVENUE FROM J K
Sharma Shri Jugal Kishore

Will the Minister of FINANCE be pleased to state:

(a) the total amount of revenue received from various States including Jammu and Kashmir (J&K) during the last three years and the current year, state/UT-wise; and

(b) the manner in which the revenue received from States is utilised by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (JAYANT SINHA)

(a): The information about state-wise collection of revenue is not maintained since central taxes like Income tax, Customs duty, Central Excise duty, Service tax etc. are collected by different offices of the concerned Department irrespective of the State where the transaction which occasioned the tax liability took place. However, the details of revenue collected through central taxes from States/UTs during the last three years and current year (upto February, 2015) are given below:

(Rs. In crore)

| Year | Total Collection of Direct Taxes | Total Collection of Indirect Taxes |
|----------|----------------------------------|------------------------------------|
| 2011-12 | 493946 | 392443 |
| 2012-13 | 558658 | 474482 |
| 2013-14 | 638543 | 497061 |
| 2014-15# | 506765 | 478630 |

#Provisional – Upto February, 2015

(b) : Revenue receipt is utilized by way of the Share of Central Taxes and Duties releases to the State Government as per the recommendations of Finance Commission during the respective award period. In addition, the Tax Revenue (Net to Centre) after devolution is utilized by the Union Government for funding various welfare and development schemes through budgetary allocations to various Ministries/Departments.